

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 512
(TO BE ANSWERED ON 06.12.2023)

SC, ST & OBC OFFICERS AT HIGHER LEVELS

512. MS. RAMYA HARIDAS:
SHRI RAHUL GANDHI:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the representation of SCs, STs and OBCs is abysmal in high-level posts in various Ministries and Departments of Union Government and if so, the details thereof;
- (b) the initiatives taken by the Government to improve the representation of SC, ST and OBC officers at the Secretary and Joint Secretary level in the Government of India;
- (c) the details of sanctioned posts and backlog vacancies for SCs, STs and OBCs in the Government of India, Ministry-wise, Department-wise and Group-wise;
- (d) the measures taken by the Government to fill the backlog vacancies;
- (e) the details of SC, ST and OBC Secretaries, Additional Secretaries, Joint Secretaries, Special Secretaries, Deputy Secretaries and Under Secretaries currently serving in the Government of India, Ministry-wise and Department-wise; and
- (f) the details of General category, SC, ST and OBC candidates appointed through lateral recruitment since 2021?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (f): In order to fill up the posts at the higher level in the Government of India under the Central Staffing Scheme (CSS), the officers of various services participating under the CSS are considered for empanelment/retention to hold these posts. These posts are deputation posts and are not cadre posts of any service.

Occurrence and filling of vacancies along with backlog reserved vacancies is a continuous process. Instructions have been issued to all Ministries/Departments of the Central Government to constitute an In-House Committee for identification of backlog reserved vacancies, to study the root cause of such vacancies, to initiate measures to remove the factors causing such vacancies and fill them up through Special Recruitment Drives. Each Ministry/Department of the Central Government is required to designate an officer of the rank of Deputy Secretary and above, as Liaison Officer, to ensure due compliance of the order and instructions pertaining to reservation. Further, each Ministry/Department is also required to set up a Special Reservation Cell under the direct control of Liaison Officer to assist her/him in discharge of duties. Implementation of these instructions by Ministries/Departments is followed up from time to time and handholding workshops are also organized.
